

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**South District, Saket Court Complex, New Delhi**

**ORDER**

In pursuance to the directions contained in order No. 30/DHC/Gaz/G-7/VI.E.2(a)/2022 dated 16.09.2022 of the Hon'ble High Court of Delhi, the cases mentioned below in column no. 3 pending in the Court mentioned in column no. 2 are hereby withdrawn and assigned to the newly created court mentioned in column no. 4 with immediate effect:-

| (1)    | (2)  | (3)  | (4)  |
|--------|--|--|--|
| Sl. No | Name of the Transferor Court   | Description of cases Transferred   | Name of the Transferee court                         |
| 1      | Ms. Rajat Goyal,<br>JSCC/ASCJ/GJ, South<br>(successor court of Sh.<br>Santosh Kumar Singh) | All the pending cases mentioned at S. No. 1 to 7, 28 to 32, 48 to 57, 93 to 142, 297 to 429 and 1074 to 1098<br>(Total- 230 cases) in the enclosed list as Annexure 'A'  | Newly created court of Ms. Neetu Nagar, CJ-02, South |
| 2      | Ms. Neha Priya,<br>ACJ/CCJ/ARC,<br>(successor court of Ms. Tanya Bamniyal)                 | All the pending cases mentioned at S. No. 1 to 2, 11 to 15, 32 to 36, 55 to 64, 117 to 136, 202 to 754 and 969 to 983 (Total- 610 cases) in the enclosed list as Annexure 'B' [except Execution of Rent Cases] |  |
| 3      | Ms. Neha Sharma,<br>CJ-01, South)  | All the pending cases mentioned at S. No. 1 to 5, 28 to 32, 80 to 89, 169 to 208, 380 to 504 and 1067 to 1081<br>(Total- 200 cases) in the enclosed list as Annexure 'C'                                       |  |

**Note:-**

The Ahlmads/Asst. Ahlmad of the Transferor Court is hereby directed to send the transferred case files, complete in all respects, immediately to the transferee courts and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/parties.

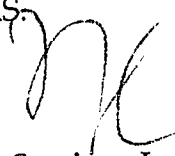
Non-compliance of the order by any concerned official shall be viewed seriously.

  
(NAROTTAM KAUSHAL)  
Principal District & Sessions Judge South  
Saket Court Complex, New Delhi

No. Judl-II/F.75/South/Saket/2022/~~26679-698~~ Dated, New Delhi the 19-9-2022

Copy of order forwarded to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
3. The Officers concerned.
4. The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
5. The Branch-In-charge, Filing Section, South District, Saket Court.
6. The Secretary, Bar Association, Delhi/New Delhi.
- ~~7.~~ The Website Committee, Tis Hazari Court, Delhi.
8. The PRO/APRO, South District.
9. The Branch-In-charge, Computer Branch (South), Saket Courts with the direction to upload the same on the website of District Court Saket.
10. PS/Reader to the Ld. Principal District & Sessions Judge (South).
11. Notice Board (through Care Taker).
12. R & I Branch, South District for uploading for LAYERS.

  
Principal District & Sessions Judge South  
Saket Court Complex, New Delhi